

Name of the Corporate Debtor: BRIPRANIL INDUSTRIES LIMITED; Date of Commencement of Liquidation: 11.01.2021; List of stakeholders as on: 10.02.2021

Last Modified on 12.10.2022

## List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The Asst. Commissioner of Commercial Taxes (AUDIT) 6.2, DGSTO-06, Bangalore	Government of Karnataka, Department of Commercial Taxes	N.A.	08.02.2021	2,546,424.00	2,546,424.00	Sales Tax Demand (Tax, Penalty & Interest)	None	N.A.	2.469	0	NO	0	Nil	
2	The Asst. Commissioner of Central Tax	Govt of India, Ministry of Finance, Department of Revenue, Customs and Central Excise Department	N.A.	24.01.2021	4,166,747.00	4,166,747.00	Central Excise & Service Tax (Duty, Penalty & Interest)	None	N.A.	4.040	0	NO	0	Nil	
3	Office of the Deputy Commissioner of Commercial Taxes	Government of Karnataka, Department of Commercial Taxes	N.A.	31.12.2019	65,144,390.00	65,144,390.00	Sales Tax Demand (Tax, Penalty & Interest)	None	N.A.	63.165	0	NO	0	Nil	
4	Asst. Commissioner of Commercial Taxes - LGSTO - 080	Government of Karnataka, Department of Commercial Taxes	N.A.	06.01.2020	3,873,822.00	3,873,822.00	Sales Tax Demand (Tax & Interest)	None	N.A.	3.756	0	NO	0	Nil	
5	Asst. Commissioner of Commercial Taxes - (AUDIT) -6.3	Government of Karnataka, Department of Commercial Taxes	N.A.	05.01.2020	501,978.00	501,978.00	Sales Tax Demand (Tax, Penalty & Interest)	None	N.A.	0.487	0	NO	0	Nil	

